

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/2410/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 26th June, 2020.

Sub:- **Casual leave .**

Ref:- Your Email dated 24.06.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 26.06.2020 along with station leave permission from the morning of 26.06.2020 till the morning of 29.06.2020, subject to adherence to lockdown protocols. Further, District & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of MACT, Kamrup, Amingaon in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/2412 /24117A, dated 26.6.2020
Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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